

Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION No. 697/2006

This the 29th day of July, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

ChhangalalApplicant

Versus

Union of India & Others.Respondents

ORDER

None for the applicant. Shri S.M.S. Saxena, counsel for respondents.

The case is called out, no one is present on behalf of the applicant to press this application. Earlier, on 20.10.2008, 24.12.2008 and on 22.01.2009, no one is present on behalf of the applicant to press this application. It appears that applicant has lost interest in prosecuting the case.

The OA is dismissed for default of the applicant.


(Dr. A.K. Mishra)
Member-A


(Sadhna Srivastava)
Member-J

Amit/-

*copy to Counsel
dated 29-7-2009
Received
03.8.2009*